

[Print](#)**Defective Case Register from 2025-11-21 to 2025-11-21**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/47349/2025	ADV.	2025-11-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
2	D-TRPCRL/33595/2025	BANSHIDHAR SATAPATHY	2025-11-21	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  not maintainable
3	D-CONTC/47391/2025	ADV.	2025-11-21	1. As per annex.1 Age of petitioner no.2 not properly mentioned.
4	D-CRLMC/35159/2025	SARADA PRASAD DASH	2025-11-21	3-AUTHENTICATION FEE IS DEFICIENT.  1. Court fee Rs.10.45/- to be paid.
5	D-ABLAPL/35474/2025	DEEPAK KU SAHOO	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  Name of the victim / Informant shall not be reflected in the petition and annex.
6	D-ABLAPL/35524/2025	ASHUTOSH MOHANTA	2025-11-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Annexure 1 page 9 not legible.
7	D-CRLMC/35188/2025	BHAWANI SANKAR PANIGRAHI	2025-11-21	1. Sl. no. 2 not correctly furnished in both affidavit.
8	D-CRLMC/35187/2025	BIKRAM CHANDRA GHADEI	2025-11-21	.Subject Code Not Furnished .
9	D-BLAPL/35625/2025	BISWARANJAN DALAI	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  Name of the petitioner mentioned in the Application not tally with the signature put at V.nama. Name of the Victim and Informant mentioned in Annexure-2.
10	D-CRLMC/35475/2025	DHANANJAYA MUND	2025-11-21	1. Date of order not correctly furnished Sl. 7 in Index.
11	D-BLAPL/35628/2025	SAYED ADBUL HAFIZ	2025-11-21	Signature of the Petitioner/Accused person not attested by the Jail Authority in 2..Name Of The Filing Advocate Not In Capital Letters In The application
12	D-WP(C)/47729/2025	SUSHANTA KUMAR DAS	2025-11-21	20-VERNACULAR CERTIFICATE NOT FURNISHED.
13	D-WP(C)/47856/2025	DURGESH NARAYAN RATH	2025-11-21	.Annex-7 repeated twice in the body of the petition.2.WP(C) No. 22238 of 2024

				mentioned in the Index(Anx-10) not tally with under Annex-10.)
14	D-ABLAPL/35543/2025	ASIT KUMAR OTTA	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Paragraph no. not correct in declaration of the affidavit.ii) Page no. 17 not legible.iii) Name of the Victim and relatives find in annexure -1 and 2.( page 10-15 and 16-19).iv) For further S.R.v) Provision of law not correct
15	D-BLAPL/31122/2025	ARUN KUMAR DAS	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Synopsis and Date chart are not mentioned in the Index and not paginated thereafter. 2.Details of the Victim is in the F.I.R. and medical report
16	D-ABLAPL/35544/2025	ARIJEET MISHRA	2025-11-21	i) Name of the victim and its relatives find in annexure-1 and 2.ii) For further S.R.
17	D-CRLMP/35566/2025	DHANANJAYA NAYAK	2025-11-21	STATUS OF OPP NO.2 NOT CORRECT 2..Petition not correctly addressed to Honorable Court
18	D-CRLREV/35888/2025	AKASH BHUYAN	2025-11-21	put up SR after filing the consolidation petition
19	D-CRLREV/35711/2025	RAJENDRA NARAYAN ROUT	2025-11-21	1.Authentication fee of Rs 8.80 /- not paid
20	D-BLAPL/35633/2025	DHARMENDRA SETHY	2025-11-21	Page No. 11 not legible
21	D-CONTC/47498/2025	ADV.	2025-11-21	PAGE NO. 10 NOT COMPLETED
22	D-WP(C)/47899/2025	SRIMAN ARPIT MOHANTY	2025-11-21	.Receipt Showing Serv.copy To ct not Filed.
23	D-CRLMC/35640/2025	SUSHANTA KUMAR SAMANTARAY	2025-11-21	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Page no.10 Annex-1 not exhibited.
24	D-BLAPL/35636/2025	SARAT KUMAR JENA	2025-11-21	Hologram of Rs.50/- not affixed in V.nama.
25	D-WP(C)/47482/2025	UPASANA BAL	2025-11-21	.Receipt Showing Serv.copy To ct not Filed.
26	D-WP(C)/47864/2025	SOMANATH MISHRA	2025-11-21	Annex-3 not exhibited at page no.30.
27	D-BLAPL/35616/2025	JAYAKRISHNA MOHAPATRA	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Free copy/Certified copy of Rejection order not filed. 2. Fees of Rs.89/- not paid in V.nama. Name of Informant and victim mentioned in Annexure-1.

28	D-CRLMC/35528/2025	RANJAN KUMAR NAYAK	2025-11-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Petitioner no. 45 not executed in V.Nama.2. L.T.I. of the petitioner nos.8 22 and 25 not attested in V.nama.3.Petitioner no.4 appeared as Chinu Malla instead of Chinmaya Malla and Petitioner no.14 appeared as Chhabindra Nayak instead of Chhabi Nayak.
29	D-WP(C)/47672/2025	SUDHANSU KUMAR DAS	2025-11-21	Annexures-3 4 and 5 not page marked in Index.
30	D-BLAPL/35639/2025	KABIR KUMAR JENA	2025-11-21	All the appointed Advocates not signed in V.nama.
31	D-WP(C)/47419/2025	RAMDAS ACHARY	2025-11-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 16 not neat.Date of copy of Letter vide annex-3 not legible.Date not mentioned in the v.nama.Serial no-4 in the affidavit not correctly mentioned.
32	D-CRLMC/35730/2025	DIBYAJYOTI SAHOO	2025-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. No. of F.I.R. under annexure-1 does not tally with prayer of the petition.2. Date of order under annexure-2 does not tally with index and para-4 of the petition.3. page no.27 not neat and legible.4. C.Copy of F.I.R.to be filed.
33	D-WP(C)/47460/2025	DEEPAK KU SAHOO	2025-11-21	Name of father of the petitioner nos. 5 and 11 not furnished in cause title.
34	D-WP(C)/47362/2025	SWAPNA KUMAR OJHA	2025-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page nos.48 50 and 52 not neat and legible.
35	D-WP(C)/47632/2025	PRAGYNA PARAMITA MOHANTY	2025-11-21	Representative of petitioner nos.1 and 2 have not been mentioned in the cause title
36	D-BLAPL/35759/2025	DALIRANI BEHURAY	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
37	D-CRLA/34970/2025	PRAVAT KUMAR DAS	2025-11-21	status of appellant not furnished.
38	D-RPFAM/47981/2025	SISIRA PANIGRAHI	2025-11-21	PAGE 81 to 97 not clear, being aggrieved and good ground not furnished
39	D-WP(C)/47743/2025	PRAVASH CHANDRA JENA	2025-11-21	1.Legal Assistant fee of Rs.10/- not paid.
40	D-ABLAPL/35497/2025	SURESH KUMAR PANDA	2025-11-21	1. The name of the father of the petitioner No.1 mentioned in the affidavit is not

				correct as well as P.S. name.
41	D-WP(C)/47364/2025	KHAGESWAR BEHERA	2025-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.35 37 and 38 not neat and legible.
42	D-BLAPL/35763/2025	SIDHARTHA DAS	2025-11-21	.Receipt Showing Serv.copy To Vigilance not Filed.
43	D-WP(C)/47444/2025	ARUNA NAYAK	2025-11-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit and also I.A of the affidavit.Nomenclature not correctly mentioned affidavit and also I.A.Serial no of the I.A not correctly mentioned.
44	D-CONTC/47369/2025	ADV.	2025-11-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. synopsis and date chart neither filed not reflected in the index.2. paragraphs not correctly furnished in declaration of affidavit.
45	D-RPFAM/48157/2025	AVIRAM PATRA	2025-11-21	it may be register as CRLMP
46	D-ABLAPL/35631/2025	NIRANJAN PANDA	2025-11-21	Date of FIR not tally with Index.
47	D-WP(C)/47333/2025	AMITAV TRIPATHY	2025-11-21	Paragraphs as per the petition not furnished in the declaration of the affidavit.
48	D-BLAPL/35617/2025	PREETAM MISHRA	2025-11-21	Paragraphs incorrectly mentioned in petition and declaration of the Affidavit.
49	D-ABLAPL/35500/2025	SURESH KUMAR PANDA	2025-11-21	1. The name of the father of the petitioner No.1 has not been correctly mentioned in affidavit as well as P.S.Name . 2. The name of the Petitioner No.3 in the Cause Title does not tally with that of signature in the V. nama.
50	D-WP(C)/47435/2025	SASWATI MOHAPATRA	2025-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 and 9 not neat.
51	D-WP(C)/47328/2025	BIBHUDATTA PANDA	2025-11-21	Annex-4 not properly page numbered.
52	D-ABLAPL/35493/2025	SURESH KUMAR PANDA	2025-11-21	1. P.S. case No. mentioned at para 1 of the petition and Prayer portion do not tally with that of Cause Title
53	D-BLAPL/35767/2025	BIKASH CHANDRA PARIJA	2025-11-21	Page no. 12 and 13 not properly scan.
54	D-WP(C)/47450/2025	ARUNA NAYAK	2025-11-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Serial no-4 of the affidavit not correctly mentioned.Paragraph not correctly

				mentioned in the affidavit. Page 12 and 14 not neat.
55	D-WP(C)/47456/2025	KALI PRASAD MOHANTY	2025-11-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
56	D-MATA/47838/2025	OM SWARUP	2025-11-21	Period of Delay 526 days
57	D-MATA/47861/2025	ASHOK KUMAR DAS	2025-11-21	further SR after filling of c copy
58	D-WP(C)/47558/2025	SAUBHAGYA KUMAR SAMAL	2025-11-21	1. Synopsis and Date chart not alphabetic paginated in Index.
59	D-ABLAPL/35482/2025	TUSARKANTI PRAHARAJ	2025-11-21	Date of FIR in index and Age of deponent in affidavit not tally with cause title
60	D-BLAPL/35778/2025	PRAFULLA KUMAR KHATEI	2025-11-21	Put up for SR after filing of c. copy/Free copy of rejection order.
61	D-WP(C)/47502/2025	NATASHA AGARWAL	2025-11-21	1. Page nos. 70 and 72 not filed. 2. Page no. 343 not properly arranged.
62	D-ABLAPL/35635/2025	SATYA NARAYAN MISHRA 4	2025-11-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-2 fathers name not correctly mentioned in the affidavit.
63	D-MACA/47579/2025	ANUPAM DASH	2025-11-21	Period of Delay 7 days 2. statutory deposit not made
64	D-ABLAPL/35498/2025	SANJIT MISHRA	2025-11-21	1. Page No 8 is wanting in the petition. 2. Annexure 1 has not been mentioned in the Annexure.
65	D-BLAPL/35768/2025	BIKASH CHANDRA PARIJA	2025-11-21	.Receipt Showing Serv. copy To Vigilance not Filed.
66	D-CMP/47171/2025	BIBHUDHANANDA MUDULI	2025-11-21	1. Out of 57 Defendants only 06 Defendants made Parties as Petitioners .others be added as Parties in this Petition.
67	D-WP(C)/47970/2025	SUBHENDU KUMAR NAYAK	2025-11-21	Hologram of Rs.50/- to be paid on V.nama.
68	D-MACA/47597/2025	GIRIJA PRASAD DUTTA	2025-11-21	Period of Delay 8 days
69	D-ABLAPL/35490/2025	SURESH KUMAR PANDA	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Page No. 8 is not legible properly. 2. Page No. 9 is wanting . 3. Details of the Victim/Informant is in the F.I.R. 4. Two P.S. name are mentioned in respect of petitioner No.2 in the Cause title.
70	D-WP(C)/48084/2025	SHILPI SIDHANTA MOHAPATRA	2025-11-21	Name of the petitioner no.5 not furnished her father/husband name in the cause title.
71	D-WP(C)/47590/2025	RATIKANTA RATH	2025-11-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
72	D-ABLAPL/35598/2025	PITAMBAR JENA	2025-11-21	Details of Victim in Annexure 1.

73	D-ABLAPL/35688/2025	PRAVASH CHANDRA JENA	2025-11-21	As per FIR details, date of disp. of not mentioned in ref. certificate and Dist. not mentioned in the cause title of trial court.
74	D-RVWPET/11180/2025	ADV.	2025-11-21	i) C. copy of impugned order not in proper place. ii) Legible copy of page no. 20 21 23 24 30 35 50 51 53 to 56 are to be filed.
75	D-ABLAPL/35477/2025	DEEPAK KU SAHOO	2025-11-21	G.R. case in cause title not tally with FIR.
76	D-WP(C)/47446/2025	DILLIP KUMAR RAY	2025-11-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Paragraph not correctly mentioned in the affidavit. Annexures and page marking not tally with Index and book mark. Occupation not mentioned in the affidavit. Page 61 and 72 not neat. Serial no-3 in the I.A of the affidavit not correctly mentioned.
77	D-WP(C)/47736/2025	BISWORANJAN SWAIN	2025-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
78	D-BLAPL/35582/2025	KULDEEP MOHANTY	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  As per standing order name of the victim/ Informant not mentioned in the petition and annexs.
79	D-BLAPL/35584/2025	KULDEEP MOHANTY	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  As per standing order name of the victim/ Informant shall not be reflected in the petition and annexs
80	D-ABLAPL/35527/2025	JAJATI KESHARI KHUNTIA	2025-11-21	1. Para 7 missing in the Petition.
81	D-CRLMC/35922/2025	PRASANNA KUMAR PANI	2025-11-21	14-NOT PROPERLY INDEXED.  1. Receipt Showing Serv. copy To Vigilance not Filed. 2. Date of annexure-4 not correct in index.
82	D-CRLREV/35885/2025		2025-11-21	1. Authentication fee of 2.20 /- not paid. 2. All annexures not mentioned in petition. 3. Undertaking not mentioned. 4. Pages no- 43 44 45 46 47 48 50 52 53 72 81 111 112 140 and 142. not legible.
83	D-CRLREV/35614/2025	RATNAKAR SAMANTASINGHAR	2025-11-21	1. Being aggrieved and ground as well as Good ground not furnished
84	D-BLAPL/32923/2025	PRABIR KUMAR RAY	2025-11-21	1. Details of the Victim is in the F.I.R. and Charge sheet
85	D-BLAPL/34825/2025	ANUP UDAYA SENAPATI	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1.Name of the victim/ informant shall not be furnished in the petition with annexures.
86	D-WP(C)/47361/2025	MANAS PATI	2025-11-21	1. Address of the opp.party no.5 not furnished in the cause title.
87	D-WP(C)/46087/2025	ACHYUTANANDA PATTANAIK	2025-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Samarjit mohanty executed Vnama not mentioned in cause title.This may be registered as PIL.
88	D-CRLA/35868/2025	PRAVASH CHANDRA JENA	2025-11-21	The name of village of appellant not tally with cause title of trial court judgement 1- Judgement dtd.27.10.2025 furnished in entire brief not tally with the same at last par of page Nos.40 and 41, 2-Date of charge sheet wrongly furnished in date chart
89	D-MACA/47757/2025	SUBHASIS MOHAPATRA	2025-11-21	1. Period of Delay 29 days 2. Court Fee Rs. 7,500/ payable,not paid
90	D-MACA/47779/2025	ADAM ALI KHAN	2025-11-21	Period of Delay 308 days 2.statutory deposit not made
91	D-CRLMC/35190/2025	PANCHANAN SAHOO	2025-11-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Petitioner No. 1 not executed in V.Nama.2. One Stutimayee Behera(O.P.No.2) appeared in V.nama,Who is not petitioner in this case.3.L.A.A. fee of Rs.10/-not paid on V.nama.
92	D-BLAPL/35259/2025	PANCHANAN PANIGRAHI	2025-11-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Xerox copy of annx.1 not attested by the counsel.
93	D-BLAPL/34957/2025	UMA SHANKAR PATEL	2025-11-21	1. V.Nama is not properly stamped. 2. Details of the Victim is in the F.I.R.,Forwarding report,Statement of 180 BNSS,Seizure list and Victim husband name in petition and lower Court order who is co-accused with others
94	D-WP(C)/47634/2025	RAJJEET ROY	2025-11-21	1. Detailed of the petitioner not furnished in the cause title.
95	D-CRLMC/35229/2025	ANIRUDHA DAS	2025-11-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fund of Rs.50/- not paid on V.nama.2. Name of the deponent on affidavit does not tally with Solemnly affirmation para.
96	D-CRLMC/35281/2025	DURGA PRASAD PATTANAIK	2025-11-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit not correctly furnished.

97	D-BLAPL/35664/2025	RABINDRA KUMAR SAHOO	2025-11-21	1. The Lower Court mentioned in the Cause Title and petition does not tally with that of rejection order. 2. Age of the petitioner in V.Nama has not been furnished.
98	D-WP(C)/47514/2025	PRAKASH RANJAN BARIK	2025-11-21	Solemnly affirmed to Mr. Susanta Kumar Swain , who is identified by Adv. appears to be wrong.
99	D-ABLAPL/35599/2025	MD. HAKIM KHAN	2025-11-21	1. Age of Deponent not mentioned in Affidavit. 2. Paragraph declaration not correct. 3. Annexure 1 page 11 not legible. 4. Court Fee of Rs.10 not affixed in Vakalatnama. 5. Name of Pet. No.2 in CT not tally with signature.
100	D-WP(C)/47731/2025	BISWORANJAN SWAIN	2025-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
101	D-CRLREV/35671/2025	PRATIK DASH	2025-11-21	1.Paragraphs not correctly mentioned in declaration . 2 . Good ground certificate not furnished
102	D-CRLMC/35316/2025	GOPABANDHU DASH	2025-11-21	1. Synopsis and Date chart not alphabetic paginated in Index. 2..Receipt Showing Serv.copy To CBI not Filed. 3..Subject Code incorrectly Mentioned
103	D-CRLMC/35703/2025	ANWESHA MISHRA	2025-11-21	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1. Annexure number not correctly furnished in Being aggrieved of the para no.6.
104	D-MACA/47760/2025	SUBRAT SATPATHY	2025-11-21	Period of Delay 43 days 2.statutory deposit not made
105	D-MACA/47722/2025	SOMNATH ROY	2025-11-21	Period of Delay 354 days
106	D-WP(C)/47725/2025	BISWORANJAN SWAIN	2025-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
107	D-WP(C)/47741/2025	BISWORANJAN SWAIN	2025-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
108	D-BLAPL/34672/2025	SK. ZAFARULLA	2025-11-21	i) Name and address of the victim find in annexure -1 .(page 8-12)
109	D-ABLAPL/35604/2025	SARAT KUMAR JENA	2025-11-21	1. Synopsis and Date Chart not page marked. 2. Annexure 1 page 8 not legible. 3. A. Fee of Rs.3.85 not paid.
110	D-WP(C)/47644/2025	NISHIKANTA MOHAPATRA	2025-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page no.11 not neat and legible.
111	D-WP(C)/47827/2025	BRAJA MOHAN SARANGI	2025-11-21	Vehicle number may be corrected in synopsis,date chart and body of the Writ

				petition
112	D-CRLREV/35764/2025	SHASHANKA SEKHAR PANDA	2025-11-21	Authentication fee of Rs2 .20 /- not paid 1. Being aggrieved not mentioned in petition. 2 Pages no - 12 , 13 not clear documents , Which are underline.3. Good ground certificate not furnished. 4. Paragraphs not mentioned in declaration.
113	D-ABLAPL/35516/2025	SUBODH KUMAR MOHANTY	2025-11-21	1. Name of District wrongly mentioned in C.T. and Affidavit. 2. Annexure 1 not attested. 3. Details of Victim in Annexure 1.
114	D-CONTC/47307/2025	ADV.	2025-11-21	COPY OF ORDER DTD.07.11.2025 PASSED IN CONTC NO 5853/2024 WITH CAUSE TITLE BE FILED THEN PUT UP FOR SR
115	D-WP(C)/47356/2025	NIRMAL RANJAN ROUTRAY	2025-11-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. paragraphs not correct in declaration of affidavit
116	D-WP(C)/47602/2025	DEBASHIS TRIPATHY, A.G.A	2025-11-21	Page nos.566 588 589 and 670 not neat.
117	D-CRLMC/35301/2025	MANOJ KUMAR NAYAK	2025-11-21	1. C.Copy of Misc.case No.81 of 2025 to be filed.
118	D-MACA/47468/2025	G.P.DUTTA	2025-11-21	Vakalatnama properly stamped, Executed and accepted - not executed 2.date of judgement in correct at being aggrieved,statutory deposit not made, IA filed
119	D-CRLA/35298/2025	DUSMANTA KUMAR JENA	2025-11-21	Code Incorrect. i)Reference certificate not furnished in cause title. ii) Occupation not furnished by deponent in affidavit both the I.As.iii) Subject matter mention in cause title in both the I.As.are same iv) Annexures-1 and 2 not in proper place and page mark be correctly furnished in brief and in index, v)Annexure-2 not attested
120	D-ABLAPL/35548/2025	SIDDHARTH GOUTAM DAS	2025-11-21	i) Page 10 not properly scanned.
121	D-TRP(C)/47706/2025	GOURI KUMAR RATH	2025-11-21	annexure 1 not visible
122	D-WP(C)/47611/2025	RAJENDRA KRUSHNA BOSE	2025-11-21	Page no. 25 not properly scanned
123	D-BLAPL/35398/2025	GYANA RANJAN MAHAPATRA	2025-11-21	Honble Court not tally with cause title and Rejection order.
124	D-WP(C)/47750/2025	BISWORANJAN SWAIN	2025-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
125	D-WP(C)/47762/2025	KOUSIK ANANDA GURU	2025-11-21	14-NOT PROPERLY INDEXED.  Index not properly page marked
126	D-WP(C)/47612/2025	KUNAL KUMAR SWAIN	2025-11-21	Rule 8 of OHC PIL Rules not complied with.

127	D-BLAPL/35191/2025	SOUBHAGYA SUNDAR DAS	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim and her parents name mentioned in Annexure-1 and 2. 2..Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated
128	D-CRLMC/35315/2025	GOPABANDHU DASH	2025-11-21	1. Synopsis and Date chart not alphabetic paginated in Index. 2..Receipt Showing Serv.copy To CBI not Filed. 3..Subject Code incorrectly Mentioned
129	D-ABLAPL/35576/2025	ANITA SAHOO	2025-11-21	1. Paragraph declaration incomplete.
130	D-ABLAPL/35586/2025	KSHIROD KUMAR PAHIL	2025-11-21	1. Paragraph declaration not correct. 1. Annexure 1 page 11 not legible.
131	D-WP(C)/47523/2025	SHIBANI SHANKAR PRADHAN	2025-11-21	R Name of petitioner (father-guardian) Nos.5 8 and 9 not executed in V.nama.
132	D-BLAPL/34540/2025	RABINDRA PRASAD PATNAIK	2025-11-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Year of the C.T.case in synopsis not tally with rej.order.2. D.C.fee Rs. 50/- to be paid on v.nama.
133	D-WP(C)/47233/2025	SWAPNA KUMAR OJHA	2025-11-21	Page no. 30 not neat.
134	D-WP(C)/47942/2025	KAJAL SAHOO	2025-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page Nos 49 to 50 Are not Legible
135	D-WP(C)/47952/2025	KAJAL SAHOO	2025-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page No.60 Is not Legible.
136	D-CRLMC/35313/2025	GOPABANDHU DASH	2025-11-21	1. Synopsis and Date chart not alphabetic paginated in Index.2.Page no.3 of the I.A.not properly scanned. 3..Receipt Showing Serv.copy To CBI not Filed. 4..Subject Code incorrectly Mentioned
137	D-CRLREV/35392/2025	SAUBHAGYA KETAN NAYAK	2025-11-21	1 .Good ground certificate not furnished. 2 Name of Informant Mrs Puspalata parida in annex-1 and name of victim Hitechini Nayak in Annex 2 mentioned.
138	D-RPFAM/47925/2025	AUROVINDA MOHANTY	2025-11-21	it will register as MATA
139	D-WP(C)/47846/2025	SUBHADUTTA ROUTRAY	2025-11-21	1. Date of order not correctly furnished Sl. no.5 in Index.
140	D-RSA/47336/2025	SOUGAT DASH	2025-11-21	1.Date of judgement and Decree of L.A.Court be corrected in the Memo. of Appeal.2.C.Fee Payable be corrected.Put up for Further S.R after made good.
141	D-WP(C)/47640/2025	SAROJ KUMAR DASH	2025-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 19 to 22 not neat and legible.

142	D-WP(C)/46882/2025	SOUMYA JYOTI BISWAL	2025-11-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  Name of filing advocate not mentioned in Vnama
143	D-CRLMC/35591/2025	ANIMA KUMARI DEI	2025-11-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  . Age and paragraph no. not correctly furnished on declaration in the petition and I.A..
144	D-CONTC/45529/2025	ADV.	2025-11-21	IN AFFIDAVIT THE PETITIONER IS NOT AUTHORIZE BY OTHER PETITIONERS
145	D-WP(C)/47940/2025	AVIJIT PATNAIK	2025-11-21	Page no.69 not available
146	D-WP(C)/47962/2025	KAJAL SAHOO	2025-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Page Nos.50 to 51 Are Not Legible
147	D-ABLAPL/35530/2025	BEDA PRAKASH PANDA	2025-11-21	20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. Date of FIR in Date Chart not correct.
148	D-CRLMC/34734/2025	PRANGYA PANDA	2025-11-21	1. Date of FIR not correctly furnished Sl. no. 3 in Index and 6th line of the page no.3. 2. RPFAM case number not correctly furnished in 2nd line of the para no.7. 3. Certified copy of annex-1 not filed.
149	D-CRLMC/36048/2025	SARBESWAR SAHOO	2025-11-21	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Certified copy of annex-1 not filed
150	D-ABLAPL/35632/2025	MD. GOLAM MADANI	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  Name mentioned in the Annextures.
151	D-WA/46043/2025	MITU KUMAR BISWAL	2025-11-21	Period of Delay 71 days. 2.AU fee Rs 2.25/- to be paid. i) Status of the parties not furnished in appeal memo.ii) Appellant no. 2 and 3 are not parties in WP(C) no. 33480/2022 .iii) Petitioners no.1to16,18,19 and 22 in wp(c) are not made parties in appeal memo. iv) C. copy of impugned order not in proper place as well as page mark.v) Put up for SR after removal of defect.

152	D-WP(C)/47678/2025	ADHIRAJ MOHANTY	2025-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
153	D-TRPCRL/35667/2025	SURESH CHANDRA PRADHAN	2025-11-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. provision of law not correct
154	D-RSA/44514/2025	P. V. BALAKRISHNA	2025-11-21	1. Period of Delay 16 days.
155	D-ABLAPL/35534/2025	SATYAJIT MOHAPATRA (2)	2025-11-21	1. Name of the Court mentioned in Para 4 not correct.
156	D-CRLMC/35314/2025	GOPABANDHU DASH	2025-11-21	1. Synopsis and Date chart not alphabetic paginated in Index. 2..Receipt Showing Serv.copy To CBI not Filed. 3..Subject Code incorrectly Mentioned
157	D-BLAPL/35643/2025	SWARAJ PATEL	2025-11-21	Page No.14-16 not legible.
158	D-BLAPL/35589/2025	PRANAYANEE DASMOHAPATRA	2025-11-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED P.R number not tally with cause title and Xerox copy of the c.copy.
159	D-MATA/48054/2025	ASIT KUMAR CHOUDHURY	2025-11-21	Period of Delay 16 days 2. Vakalatnama properly stamped, Executed and accepted - not proper executed
160	D-BLAPL/35665/2025	SIVA SANKAR CHAINI	2025-11-21	1. Paragraphs mentioned in the petition is not properly serial marked.
161	D-WPCRL/35905/2025	PRAMOD KUMAR TRIPATHY	2025-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 14 and 15 NOT LEGIBLE. IT MAY BE REGISTERED AS CRLMP
162	D-ABLAPL/35618/2025	SAILABALA JENA	2025-11-21	1. Court Fee of Rs.6 not paid on Petition. 2. Details of Informant appearing in Para 2 be redacted. 3.Details of Informant appearing in Annexure 1.
163	D-CRLMC/35795/2025	TRILOCHAN DASH	2025-11-21	1. As per impugned order under Annexure-2,date of F.I.R does not tally with Synopsis and petition.
164	D-CONTC/47464/2025	ADV.	2025-11-21	1. Nomenclature not correctly furnished Sl. no. 3 in Index.
165	D-ABLAPL/35531/2025	SANTOSH CHANDRA ATABUDHI	2025-11-21	1. Facts stated in Para 2 not proper. 2. Annexure 2 not attested.
166	D-CRLMC/35553/2025	SARATHI JYOTI MOHANTY	2025-11-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
167	D-CONTC/47344/2025	RASHMI KANTA ACHARYA	2025-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. code no. not correct in assessment slip.2. Index .and synopsis not mentioned in index.

168	D-BLAPL/35656/2025	AMULYA RATNA PANDA	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim mentioned in Annexure-1.
169	D-BLAPL/35401/2025	ASISH KUMAR RAY	2025-11-21	Annexures not correctly mentioned in the petition copy.
170	D-BLAPL/35661/2025	AMULYA RATNA PANDA	2025-11-21	.Receipt Showing Serv.copy To Vigilance not Filed.
171	D-BLAPL/35383/2025	UMAKANTA BARIK	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.name of the victim / informant shall not be reflected in the petition with annexs.2. signature of executants not tally with rej. order
172	D-ABLAPL/35596/2025	AMLAN SHAKTI PAUL	2025-11-21	1. Name of PS, PS Case No. CT No. and name of Court below mentioned in Synopsis and Date Chart not correct.
173	D-ABLAPL/35634/2025	PARSURAM PANDA	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name mentioned in the F.I.R copy.
174	D-CONTC/47530/2025	ADV.	2025-11-21	REFERENCE CERTIFICATE NOT FURNISHED
175	D-CRLMC/34753/2025	BABITA PATNAIK	2025-11-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Details Address and Age of the petitioner no.4 not mentioned in cause title. 2. Page nos. 13 and 14 not legible. 3. Nomenclature not furnished in V.nama. 4. Petitioner nos. 2 to 4 not executed in V.nama. 5. Certified copy of annex-1 not filed.
176	D-BLAPL/35542/2025	SURENDRA MOHANTY	2025-11-21	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) wp(c) no.7067/2025 not mentioned in Reference certificate.ii) H.C.B.A.M.W.S. OF Rs.50 not paid.III) Annexure -1 NOT MARKED IN PAGE -11
177	D-WP(C)/47374/2025	DWARIKA PRASAD MOHANTY	2025-11-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of the petitioner not tally with cause title and affidavit.

178	D-WP(C)/47377/2025	BIKRAM CHANDRA GHADEI	2025-11-21	20-VERNACULAR CERTIFICATE NOT FURNISHED. Synopsis and date chart not mentioned in the Index.
179	D-BLAPL/35785/2025	GURUPRASAD BEHERA	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for SR after removal of defect.
180	D-BLAPL/35384/2025	JANMEJAYA KATIKIA	2025-11-21	page nos. 11 and 12 not neatly legible
181	D-BLAPL/35551/2025	SAKTIDHARA MISHRA	2025-11-21	1) Year of the G.R. case no. not correct in synopsis.
182	D-CONTC/47505/2025	ADV.	2025-11-21	PAGING OF INDEX, SYNOPSIS AND DATE CHART BE OMITTED
183	D-CRLREV/35724/2025	DINESH KUMAR MOHANTY	2025-11-21	Authentication Rs 8.80 /- not paid
184	D-WP(C)/47449/2025	BRATABANDHU BIHARI	2025-11-21	.Subject Code Not Furnished .
185	D-BLAPL/35403/2025	JUGALA KISHORE PANDA	2025-11-21	Page 36 not found.
186	D-BLAPL/35342/2025	SUBRATA KUMAR SAHU	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim/ Informant shall not be mentioned in the petition with annex
187	D-BLAPL/35562/2025	SUBRAT KUMAR DAS	2025-11-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)page no. 8 not legible.ii) Name and address of the victim and relatives find in annexure-1 ( page 8-11).iii) For further S.R.
188	D-ABLAPL/35612/2025	SAKTI PRASAD DAS	2025-11-21	1. Synopsis and Date Chart not mentioned in Index.
189	D-CRLREV/35765/2025	SHASHANKA SEKHAR PANDA	2025-11-21	Authentication fee Rs 2.20/ not paid 1.Being aggrieved not mentioned in petition. Good ground certificate not furnished.3 Paragraphs not mentioned in declaration. 3 Pages no- 12, 13 not clear documents , which are underline.
190	D-WP(C)/47436/2025	JYOTIRMAY GUPTA	2025-11-21	Date of copy of office meme vide annex-2 not tally with Index.
191	D-BLAPL/34512/2025	SMRUTI RANJAN ROUT	2025-11-21	i) Name of the trial court not correct mentioned in cause title ,Para -3 and prayer of the petition.
192	D-CRLA/35895/2025	DEVASHIS PANDA	2025-11-21	1-Page No.26 marked twice, 2-Date of trial court judgement not mentioned in I.As.
193	D-BLAPL/35779/2025	ROHIT RANJAN RAY	2025-11-21	Year of the C.T. case no. wrongly furnished in prayer portion.

194	D-BLAPL/35789/2025	RAMA CHANDRA JENA	2025-11-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Victim mentioned in Annexure-1.
195	D-CMP/47926/2025	TUSAR KUMAR MISHRA	2025-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
196	D-WP(C)/47459/2025	GIRIJA PRASAD DUTTA	2025-11-21	Synopsis and date chart not mentioned in the Index.
197	D-ABLAPL/35536/2025	SUNIL KUMAR PANDA	2025-11-21	1. Occupation of the Deponent not mentioned. 2. Annexure 1 not marked.
198	D-MATA/47800/2025	RAMA CHANDRA MOHANTY	2025-11-21	good ground not furnished
199	D-FAO/47785/2025	SASWAT DAS,A.G.A	2025-11-21	address of legal heirs not furnished
200	D-CRLMC/35317/2025	GOPABANDHU DASH	2025-11-21	1. Nomenclature not correctly furnished in Reference certificate. 2. Synopsis and date chart not alphabetic paginated. 3..Receipt Showing Serv.copy To CBI not Filed. 4..Subject Code incorrectly Mentioned
201	D-BLAPL/35601/2025	MAHES DAS	2025-11-21	i) C.T. case no. mentioned in para-5 of the petition not tally with Rejection order.
202	D-BLAPL/35796/2025	NIHAR RANJAN SAHOO	2025-11-21	14-NOT PROPERLY INDEXED. Annexure-2 not paginated.
203	D-ABLAPL/35252/2025	SAPAN KUMAR LENKA	2025-11-21	1. Name of Victims appearing in Annexure 1 and 2.
204	D-CMP/47930/2025	TUSAR KUMAR MISHRA	2025-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
205	D-ABLAPL/35563/2025	SUSANTA KUMAR BARAL	2025-11-21	1. Case No. mentioned in Para 3 not correct. 2. Annexure 1 not legible.
206	D-CMAPL/35851/2025	DEBADUTTA KANUNGO	2025-11-21	i) Address of the opp. parties no. 2 to 4 not correctly furnished.
207	D-CRLMA/35727/2025	ADV.	2025-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. C. copy of order not page mark in Index.
208	D-BLAPL/35602/2025	DIBYA PRAKASH MISHRA	2025-11-21	i) Name of Honble judges may not be reflected in Reference certificate.ii) H.C.B.A.M.W.S. of Rs. 50/- not paid.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 21-11-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CONTC/2325/2023	CONTC/2325/2023	ADV	OTHERS. IN PAGE 1 ,HEADING - ARISING OUT OF DISP. OF DATE IS INCORRECT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.